

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/234(KB)2021  
IN  
C.A.(CAA)/1340(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> DECEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	ESQUIRE VYAPAAR PRIVATE LIMITED & ORS
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr Anil Kumar Dubey, PCS. ] For petitioner

**ORDER**

1. Ld. Authorised representative for the petitioner present. None for the RD.
2. Post this matter on **28/12/2022**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**